

**Central Administrative Tribunal  
Jammu Bench, Jammu**



Hearing through video conferencing

**T.A. No.62/8537/2020**

Monday, this the 21<sup>th</sup> day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

1. Mohammad Amid Wagay, Aged 37 years S/o Muhammad Ramzan Wagay, R/o Bijbehara District Anantnag, Kashmir  
.....Applicant

By Advocate: Mr. G.Q. Bhat

**Versus**

1. State of J&K through Commissioner/Secretary to Govt Irrigation Public Health Engineering Department Civil Sectt, Srinagar.
2. Chief Engineer, Irrigation and Flood Control Department, Kashmir, Srinagar.
3. Superintending Engineer Irrigation, Hydraulic Circle Anantnag.
4. Executive Engineer Irrigation Division, Anantnag.
5. Assistant Executive Engineer, Irrigation Sub Division, Bijbehara.  
.....Respondents

(By Advocate: Mr. Rajesh Thapa, DAG

## **ORDER (ORAL)**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**



Despite the pin being sent, neither learned counsel for the applicant appeared in video conference nor picking up his mobile number.

2. Despite the direction of the Hon'ble High Court by order dated 25.06.2020 to be present before the Tribunal, neither the applicant nor his counsel present today.
3. However, Mr. Rajesh Thapa, Learned Dy. Advocate General appearing for the respondents present.
4. It is seen from the file that the applicant has stated that Government has not framed policy regarding the regularization of services of casual labourers, which cannot be directed by the Tribunal. He also seeks direction to the respondents to regularize the services of the applicant.



5. In view of the prayer of the applicant, the TA is disposed of by directing the respondents to consider the regularization of the service of the applicant in accordance with rules and scheme, if any, applicable to the applicant, if he otherwise fulfils the eligibility within a period of two months from the date of receipt of certified copy of the order by passing a reasoned and speaking order.

6. The T.A. is disposed of accordingly. There shall be no order as to costs.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Asvs.